IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT - III

(IB)-316(ND)/2017

IN THE MATTER OF:

Ramco Systems Ltd.

.... APPLICANT / PETITIONER

Vs

Spicejet Ltd.

RESPONDENT

SECTION:

Under Section 9 of Insolvency and Bankruptcy of India

Order delivered on 10.10.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

For the APPLICANT / PETITIONER

For the RESPONDENT

:- Mr. Virender Ganda, Sr. Adv. Mr. Abhishek Sharma, Adv. Ms Ashly Cherian, Adv.

ORDER

Heard, Order Reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)